

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-110
IB-143/ND/2020
New IA/2408/2024

IN THE MATTER OF:

Mr. Udaivir Singh

.....Applicant

Vs.

M/s. Keep in Touch Clothing Pvt. Ltd. & Anr.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Nipun Joshi, Ms. Snigdha, Advs.

For the Respondent :

ORDER

New IA/2408/2024:-

This is an application filed 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016, seeking certain direction to the Respondents. Heard the submissions made by the Ld. Counsel on behalf of the Applicant. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List this application on **26.07.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)